

into an agreement with the Government of U. S. S. R. for the purchase of MIGS ;

(b) if so, the total number and the cost per MIG ; and

(c) the time by which these aircraft will be supplied ?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH) : (a) to (c). We have in the past obtained MIG aircraft from USSR in the flyaway condition. As the House is aware we have regular programme of manufacture of these planes in our country. It will not be in the public interest to disclose further details

#### **Taking over Rupor, Harike and Ferozepur Dams by Bhakra Control Board**

\*66. SHRI RAM KISHAN GUPTA : Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply given to Unstarred Question No. 4799 on the 22nd December, 1969 and state :

(a) whether formal decisions for taking over Rupor, Harike and Ferozepur Dams from the Punjab Government and handing them over to Bhakra Control Board have been taken ; and

(b) if not, the reasons therefor ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) and (b). Under the Punjab Reorganisation Act, 1966, the control of Rupor, Harike and Ferozepur headworks has to be with the Bhakra Management Board but the Punjab Government has been representing that the control of these headworks be allowed to remain with them. The matter is under consideration of the Central Government.

#### **Indo-Nepal Talks**

\*67. SHRI MAYAVAN :  
SHRI NARAYANAN :  
SHRI N. R. LASKER :  
SHRI CHENGALRAYA  
NAIDU :  
SHRI RANJEET SINGH :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether it is a fact that Indo-Nepal

talks held in New Delhi on January, 1970 had failed ;

(b) if so, the reasons therefor ;

(c) whether both the Governments have agreed for further talks ; and

(d) if not, whether Government have taken any initiative to continue the talks ?

THE MINISTER OF FOREIGN TRADE (SHRI B. R. BHAGAT) : (a) to (d). A statement is laid on the Table of the House.

#### *Statement*

The Treaty of Trade and Transit 1960 defines the relations between India and Nepal in matters of trade and transit. In the memorandum of Understanding which supplements some of the procedures envisaged in the Treaty, it is provided that an Inter-Governmental Joint Committee consisting of officials of India and Nepal will meet periodically to ensure that difficulties in regard to matters of trade and transit are resolved expeditiously and satisfactorily for the mutual benefit of the two countries.

The Inter-Governmental Joint Committee met in New Delhi from the 8th to 16th January, 1970. The talks, which were held in a cordial and friendly atmosphere, were inconclusive and will be resumed when the Committee meets next.

The talks related mainly to the deflection of trade, imports into India of Nepalese products not based principally on Nepalese raw materials and duty free entry of certain Nepalese products based on Nepalese raw materials. No date has yet been fixed for the next meeting of the Inter-Governmental Joint Committee.

#### **Finalisation of Fourth Five Year Plan**

\*68. SHRI SRADHAKAR  
SUPAKAR :  
SHRI PREM CHAND VERMA :  
SHRI SHIVA CHANDRA JHA :  
SHRI RAGHUVIR SINGH  
SHASTRI :  
SHRI P. C. ADICHAN :

Will the PRIME MINISTER be pleased to state :

(a) whether the Fourth Five Year Plan has been finalised ; and

(b) if so, in what details it differs from the draft Plan presented last year ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) and (b). The Fourth Five Year Plan (1969-74) as revised will be considered by the National Development Council shortly and will thereafter be placed before Parliament.

**Recommendation of Review Committee of State Trading Corporation**

\*69. SHRI C. JANARDHANAN :  
SHRI INDRAJIT GUPTA :  
SHRI RAMAVATAR SHASTRI :  
SHRI S. M. BANERJEE :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government have considered the recommendations of the Review Committee of the State Trading Corporation ; and

(b) if so, the decision taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) Yes, Sir.

(b) The following decisions have been taken on the important recommendations of the committee :—

- (i) The recommendation for strengthening the Board of Directors has been accepted. The post of Financial Adviser has been upgraded to that of Financial Director.
- (ii) The question of creation of a post of Vice-Chairman to attend to day-to-day matters and to coordinate the work of the Board will be examined later in the light of the growth of the Corporation's activities.
- (iii) The pattern of a holding company working through its subsidiaries has been accepted in principle. Specific action in this regard will be taken as and when it is seen that a well-defined sector or a particular Division in which the nature, volume and range of work

justifies its organisation into a subsidiary.

- (iv) The recommendation that the MMTC should now or at a later stage become the subsidiary of the newly proposed holding company has not been accepted as the nature and volume of work of the MMTC are such that it cannot be efficiently managed as a subsidiary of another holding company.
- (v) The recommendations for a regional set up for the Corporation's foreign offices and for starting new foreign offices have been noted. Decisions on individual offices will be taken on receipt of specific proposals from the Corporation.
- (iv) The recommendation regarding the conversion of some of the show-rooms abroad into effective centres for sales promotion has been accepted in principle.

**Study of the Production and Marketing Techniques of other Countries**

\*70. SHRI YOGENDRA SHARMA :  
SHRI ESWARA REDDY :  
SHRI BHOGENDRA JHA :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) the steps taken by Government to study the production and marketing techniques of different countries participating in Expo'70 to be organised in Japan ; and

(b) the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) and (b). Expo '70 is not a trade fair. Its central theme is "Progress and Harmony for Mankind". The Pavilions of the participating countries will project their cultural heritage and economic progress. Production and marketing techniques as such are not to be displayed in the National Pavilions. However the Government would take advantage of this opportunity to study the technological and scientific progress as represented in the various Pavilions.